| Annexure – 8 | | | | | | | | | | | | |
|--|---------------------------|-----------------|-------------------------------------|-----------------------------|---------|--|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| Name of the Corporate Debtor: Jans Copper Private Limited; Date of commencement of Liquidation: 27th August, 2024; List of creditors as on: 04th October, 2024 | | | | | | | | | | | | |
| List of operational creditors (Other than Workmen and Employees and Government Dues) | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | |
| Details of claim received | Details of claim admitted | | | | | | | Amount of | | | | |
| Date of receipt Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | related | % voting share in SCC, if applicable | Amount of contingent claim | any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |

12.86

4.77

0.00

0.00

0.00

0.00

No

No

Name of Creditor

JMC Metals Private Limited

3 Oswal Minerals Private Limited

Total

4,04,85,426.50

5,65,06,433.50

1,60,21,007

20-09-2024

28-09-2024

4,04,85,426.50 Operational

1,50,21,007.00 Operational

5,55,06,433.50

Sr. No.

2001 R. Mg
1881/(60 00)
18 F 01277
2021 20127
40019
40019

1000000

10,00,000

0.00

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0.00